

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1438  
ANSWERED ON:04.03.2011  
FLOW OF ILLICIT MONEY  
Das Gupta Shri Gurudas

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Indian entities having accounts in Swiss Banks have possibly started routing their funds to India through Dubai and other locations either into stock markets through FIs or the FDI routes;
- (b) if so, the details thereof; and
- (c) the steps being taken to guard against any such flow of illicit money into the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a), (b) & (c): No case of such nature has come to the notice of investigative agencies under the Ministry of Finance.